

(A2)

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Registration NO. 1037 (T) OF 1986

Jasraddan Singh vs Union of India and another
and another

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	11 6/86	Hon. S. Zahoor Hossain, V.C. Hon. Ajay Johri, Member (A) No one appeared for applicant Mr. G.P. Agarwal to file W.S. by 29-12-86 within one month. Put up on 29-12-86 for hearing. Inform the applicant's and his counsel in District Court. V.C. <i>[Signature]</i> Member (A) <i>[Signature]</i>	<u>Office Report</u> 1 OS No. 1760/85 recd a transfer from DT Gorakhpur 2 Cause of action - transfer 3 position at the stage of transfer - (i) W.S. not filed (ii) Pending for final further order 4. Notice issued to both the parties by regd. post. 5. No undelivered regd. covers return back so far. Submitted for order <i>[Signature]</i> 5/11/86 Vikalokran 2/11/86 Agarwal J.S. 2/11/86 Raj and placed on with recd. <i>[Signature]</i> 6/11/86